


OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
DHALAI JUDICIAL DISTRICT :: AMBASSA

Sub:- Monthly Statement Pendency & Disposal Report for the Month of September, 2019

Sl.No	Name of the Court	Civil		Criminal		Petty Case		Total	
		Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
1	District & Sessions Judge, Dhalai Judicial District, Ambassa	66	2	280	7	0	0	346	9
2	Addl. District & Sessions Judge, Ambassa, Dhalai Judicial District	0	0	0	0	0	0	0	0
3	Addl. District & Sessions Judge, Kamalpur, Dhalai Judicial District	66	6	139	26	0	0	205	32
4	Civil Judge( Sr. Div)-cum- Asstt. Sessions Judge, Ambassa, Dhalai Judicial District	25	6	5	2	0	0	30	8
5	Chief Judicial Magistrate -cum- Civil Judge(Sr.Div), Dhalai Judicial District, Ambassa	15	1	48	0	30	30	93	31
6	Sub-Divisional Judicial Magistrate, Kamalpur, Dhalai Judicial District	3	1	86	14	161	66	250	81
7	Sub-Divisional Judicial Magistrate, Gandacherra, Dhalai Judicial District	0	0	14	3	0	27	14	30
8	Sub-Divisional Judicial Magistrate, Longtharai Valley, Dhalai Judicial District	8	1	134	25	11	813	153	839
9	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Ambassa, Dhalai Judicial District	13	0	36	4	35	5	84	9
10	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Kamalpur, Dhalai Judicial District	24	1	83	7	267	56	374	64
11	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 2 <sup>nd</sup> Class, Gandacherra, Dhalai Judicial District	0	0	6	0	5	0	11	0
12	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 2 <sup>nd</sup> Class, Longtarai Valley, Dhalai Judicial District	4	0	0	0	70		74	0
<b>Total</b>		<b>224</b>	<b>18</b>	<b>831</b>	<b>88</b>	<b>579</b>	<b>997</b>	<b>1634</b>	<b>1103</b>
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 11/10/2019  
 District & Sessions Judge,  
 Dhalai Judicial District, Ambassa